

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 278 OF 2019

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Punjab State Transmission Corporation Limited Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr.Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan

ORDER

Issue notice to the Respondents on Appeal No.278 of 2019 returnable on 30.09.2019. Dasti, in addition is permitted.

List the matter on **30.09.2019**.

**(S.D. Dubey)
Technical Member**

pr/vt

**(Justice Manjula Chellur)
Chairperson**